GOVERNMENT OF INDIA MINISTRY OFHOME AFFAIRS RAJYA SABHA QUESTION NO21.04.2010

EXPLOSIVE DEVICE FOUND IN KINGFISHER AIRLINE.

ANSWERED ON

2809

SHRIMATI SHOBHANA BHARTIA

Will the Minister of COALHOME AFFAIRS be pleased to state :-

- (a) whether a crude explosive device was found in the cargo of a Kingfisher Airline aircraft as reported in the media on 22 March, 2010;
- (b) if so, the details thereof;
- (c) whether the concerned authorities have called it a serious security lapse;
- (d) if so, whether his Ministry has asked for a detailed report from the Bureau of Civil Aviation Security regarding the matter; and
- (e) if so, the steps taken by Government to fix responsibility and to ensure such incidents do not recur in the future?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI MULLAPPALLY RAMACHANDRAN)

- (a) to (b): Yes Sir. On 21.3.2010 a crude country made explosive device was found in the rear cargo hold of Kingfisher Airlines flight No.IT-4731 from Bangalore to Trivandrum. As per preliminary investigation the crude bomb was placed by a loading supervisor.
- (c) to (e): As it was a serious matter, a detailed report was called for from the CISF. Besides a review meeting on airport security was held by this Ministry on 1st April, 2010, with representatives from Ministry of Civil Aviation, CISF, Bureau of Civil Aviation security, Airport Authority of India and others to further strengthen the security measures at airports in the country.